### GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## RAJYA SABHA UNSTARRED QUESTION NO. 78 TO BE ANSWERED ON 02-02-2023

#### RISING CASES OF HATE SPEECH IN THE COUNTRY

#### 78. SHRI SANJAY SINGH:

#### Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether Government has taken cognizance of the growing number of cases of hate speech in the country;
- b) if so, the number of such cases during the period from 2018 to 2022 and the year-wise details of the action taken against the offenders;
- c) the percentage of offenders sentenced during the said period, year-wise; and
- d) the action taken by Government on hateful statements like "Keep weapons in your homes and at least keep your vegetable chopping knives sharp"?

#### **ANSWER**

# THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (d) 'Pubic Order and Police' are state subjects. The responsibility to maintain law and order primarily rests with the respective State Governments. However, Government of India monitors the internal security and law and order situation in the country and issues advisories from time to time to maintain peace and public tranquility. Government also deploys Central Armed Police Forces to aid and assist State Governments on their request. Further, in order to strengthen the law and order machinery, Government implements a Central scheme for modernization of State Police forces and has an institutionalized mechanism for sharing of intelligence for effective maintenance of public order.

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